

RAJASTHAN HIGH COURT, JODHPUR

O R D E R

No. Estt.(RJS)/66/ 2008

Dated :30.07.2008

For administrative reasons transfer of following RJS Officers in the rank of Chief Judicial Magistrate is made with immediate effect:-

S.No.	Name of officer	From	To	Vice
	S/Shri			
1.	Avinash Chandra Sharma	CJM Bundi Pratapgarh	CJM	New Court
2.	Narendra Kr. Sharma	ACJM Sambhar	CJM Bundi	Avinash chandra Sharma

NOTE: The officers are directed to hand over charge in accordance with Order No. 24/P.I Dated 23.11.1998.

BY ORDER

REGISTRAR GENERAL